

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1192 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sangita Singh Vs. Gyan Chandra Misra	Shree Prakash Sinha
2.	I.A. No. 1345 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nirmala Singh Vs. Gyan Chandra Misra	Shree Prakash Sinha
3.	I.A. No. 1346 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Puspa Singh Vs. Gyan Chandra Misra	Shree Prakash Sinha
4.	I.A. No. 1355 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Gyan Chandra Mishra Resolution Professional For Mascot Soho Homes Private Limited & Anr.	U.N. Singh
5.	I.A. No. 1356 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shashi Yadav Vs. Gyan Chandra Misra	Shree Prakash Sinha
6.	I.A. No. 1357 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Gourav Singh Thr. SPA Vs. Gyan Chandra Misra	Shree Prakash Sinha

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